

FORM G (RE-ISSUE)
INVITATION FOR EXPRESSION OF INTEREST FOR
DHROVV INDIA LTD., OPERATING IN HITECH DRYCLEANING AT NOIDA
(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Dhrovv India Ltd. CIN- U51109UP1998PLC027024 PAN- AAACD9642E
2.	Address of the registered office	Flat no. 41, Ground floor, Sector 22, Noida, Gautam Buddha Nagar UP 201301 IN
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per last audited balance sheet for financial year 2024-25, quantity and value of revenue from operation is Nil. CD has been non-functional for the last about eight years.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a) Last available financial statements (with schedules) of two years, can be obtained by emailing at cirp.dhrovv@gmail.com b) List of Creditors are available at website of IBBI
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details to be sought by emailing at: cirp.dhrovv@gmail.com
10.	Last date for receipt of expression of interest	26.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	08.03.2026
12.	Last date for submission of objections to provisional list	13.03.2026
13.	Date of issue of final list of prospective resolution applicants	24.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.03.2026
15.	Last date for submission of resolution plans	27.04.2026 RP may, with approval of COC, extend time lines for submission of resolution plan
16.	Process email id to submit Expression of Interest	cirp.dhrovv@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No information available

Madan Lal Aggarwal
Madan Lal Aggarwal
Resolution Professional
In the matter of Dhrovv India Ltd.
Regn. No. IBBI/PA-002/IP-N00497/2017-18/11553
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Date: 10.02.2026
Place: Gurugram

